

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 1**

**IA- 1663/ND/2021 in IB- 2721/ND/2019**

**IN THE MATTER OF:**

M/s Straight Edge Contracts Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s Three C Shelters Pvt. Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 08.04.2021**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Abhishek Anand, Mr. Madhav Nanda, Advs.  
For the Respondent : Mr. G.P. Madaan, Mr. Aditya Madaan Adv for R-1  
For the RP : Mr. Sanjay Bhatt, Ms. Niharika Sharma, Mr. Karan Kohli, Advs.

**ORDER**

**IA-1663/ND/2021:**

This is an application filed by Resolution Professional of the M/s Three C Universal Developers Private Limited having 38% equity holding in the Corporate Debtor. Learned Counsel for the RP/respondent No. 2 accepts notice. Issue notice to Respondent Nos. 3 to 7. Learned Counsel for Respondent No. 1 accepts notice. Let Respondent Nos. 1 & 2 file reply within 2 weeks.  
List on **29.04.2021**.

**Sd/-  
SUMITA PURKAYASTHA  
MEMBER (T)**

**Sd/-  
DR. DEEPTI MUKESH  
MEMBER (J)**